

बिदेशों में भारतीय ढंग का भोजन देने वाले होटल

2613. श्री शिव कुमार शास्त्री : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पोलैण्ड ने अपनी राजधानी वारसा में तथा अन्य नगरों में ऐसे जलपान गृह खोलने का निर्णय किया है जहाँ भारतीय ढंग का भोजन उपलब्ध होगा ; और

(ख) यदि हा, तो वहाँ पर जलपान गृह खोलने के लिये भारत सरकार द्वारा क्या कार्यवाही की जा रही है और क्या कुछ देशों में भारतीय ढंग के भोजन की मांग है और क्या भारतीय पर्यटन विकास निगम ने किसी देश में भारतीय ढंग का भोजन उपलब्ध कराने वाले कोई जलपान गृह और भारतीय भोजनालय अब तक खोले हैं ?

पर्यटन और नागर विमानन मंत्रालय में राज्य मंत्री (श्री सुरेश पाल सिंह) : (क) पोलैण्ड सरकार के पोलैण्ड में एम्पे रेस्टोरेट खोलने में रुचि दिखायी है ।

(ख) उनकी प्रतिक्रिया में भारत सरकार ने प्रावश्यक तकनीकी तथा अन्य सहायता प्रदान करने के लिये भारत पर्यटन विकास निगम की सेवायें प्रस्तुत की हैं । इस सम्बन्ध में पोलैण्ड सरकार से अभी कोई विशिष्ट प्रनुरोध प्राप्त नहीं हुआ है । भारत पर्यटन विकास निगम ने बिदेशों में भारतीय खानों (डिन्नेज) की मांग का मूल्यांकन करने के लिये कोई सर्वेक्षण नहीं किया है ।

भारत पर्यटन विकास निगम ने भारत से बाहर कोई भोजनालय अथवा होटल नहीं खोला है । परन्तु, निगम प्रेग में एक भारतीय रेस्टोरेट स्थापित करने में चैकोम्नोवाकिया सरकार का तकनीकी सहायता प्रदान कर रहा है । परन्तु कुछ निजी होटल मालिकों ने यूरोप, य० के० तथा यू० एस० ए० में भारतीय रेस्टोरेटों खोले हैं ।

**Cancellation of orders by S.T.C.**

2614. SHRI Y. ESWARA REDDY. Will the Minister of COMMERCE be pleased to state.

(a) whether State Trading Corporation has cancelled the orders it had placed on foreign suppliers for some selected items; and

(b) if so, the particulars and reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) Yes Sir

(b) The STC has cancelled import contracts for Rs 8.6 crores relating to chemicals, drugs and pharmaceuticals and Food items. The main reasons for cancellation of contracts are non-fulfilment of terms and conditions by the suppliers and withdrawal of demands by Actual Users

**Violation of foreign exchange regulations**

2615 SHRIMATI PARVATHI KRISHNAN Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 5479 on the 20th December, 1974 regarding violation of foreign exchange regulations by concerns and state:

(a) whether the investigations have since been completed; and

(b) if so, the salient features thereof?

THE MINISTER OF FINANCE (SHRI C SUBRAMANIAM): (a) No, Sir

(b) Does not arise.

**Rupee payment trade with Socialist countries**

2616 SHRI NIMBALKAR: Will the Minister of COMMERCE be pleased to state

(a) whether changes in the system of rupee payment in India's bilateral

trade with the Socialist countries are required in order to streamline the process; and

(b) if not, what steps are being taken to maintain the growth tempo?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) No, Sir.

(b) Some of the steps that are being taken for maintaining the growth of trade are as follows:—

- (i) Holding of annual bilateral trade negotiations
- (ii) Participation in fairs and exhibitions.
- (iii) Exchange of Business delegations.
- (iv) Market studies by specialised Indian Institutions and organising commercial publicity.

#### Joint venture to improve production of woollen industry

2617. SHRI RAM PRAKASH: Will the Minister of COMMERCE be pleased to state.

(a) whether efforts have been made by Government regarding the joint venture to improve the production of the woollen industry in India to increase the woollen exports; and

(b) the particulars regarding woollen exports during the last two years?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) Yes, Sir,

(b) The woollen exports during the years 1972-73 and 1973-74 were of the order of Rs. 48.20 crores and Rs. 52.26 crores, respectively.

#### करों का अपवंचन

2618. श्री रामाबतार शास्त्री : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या करों की चोरी दिन-प्रति दिन बढ़ती जा रही है ;

(ख) यदि हां, तो क्या सरकार ने कर अपवंचन की प्रतिशतता का पता लगाया है ; और

(ग) यदि हां, तो गत तीन वर्षों के सम्बन्ध में अलग-अलग आंकड़े क्या हैं ?

वित्त मंत्रालय में राज्य मंत्री (श्री प्रणब कुमार मुखर्जी): (क)से(ग). विभिन्न केन्द्रीय करों के अपवंचन की मात्रा को आंकना सम्भव नहीं है। परिणामतः यह बताना सम्भव नहीं है कि कर अपवंचन का प्रतिशत क्या है अथवा कर अपवंचन में वृद्धि हो रही है या नहीं।

#### Submission of Report by Mathrani Committee

2619. SHRI M. V. KRISHNAPPA: Will the Minister of FINANCE be pleased to state

(a) whether the Mathrani Committee has since submitted its report on General Insurance Corporation to the Government of India;

(b) if so, recommendations of the Committee;

(c) the expenditure incurred on the Committee;

(d) whether the recommendations have been implemented by Government; and

(e) if not, the reasons therefor?